

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) A list of studies undertaken by the Audience Research Unit of All India Radio during 1969-70, 1970-71 and 1971-72, is laid on the Table of the House. [*Placed in Library. See No. LT 3317/72.*]

(b) The findings of studies undertaken by the Audience Research Unit are made available to the AIR stations concerned to enable them to take such findings into account in their programme.

Expansion of TELCO

*156. SHRI M. KATHAMUTHU: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have given their approval to the expansion of the Tata Engineering and Locomotive Company; and

(b) if so, on what conditions?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b). A statement is laid on the Table of the House. [*Placed in Library. See No. LT 3318/72.*]

Diversification of capacities of larger units and Foreign companies

*159. SHRI D. P. JADEJA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government propose to do away with the present restriction on diversification in large units and foreign companies upto 25 per cent of their capacities; and

(b) if not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) There is no such proposal before the Government.

(b) The policy of the Government is to avoid concentration of economic power and to provide opportunities to the medium and small entrepreneurs.

Special Employment Programme

*160 SHRI SUKHDEO PRASAD VERMA: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has formulated a special employment programme;

(b) if so, the number of States covered by the programme; and

(c) the number of persons expected to be benefited by this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (c). A provision of Rs. 26.5 crores and Rs. 50 lakhs was made by the Government of India in 1972-73 for allocation to the State Governments and Union Territories respectively for formulating special employment programmes for the benefit of rural and urban job seekers in the States on the understanding that the State Governments would also mobilise additional matching resources at least to an equal extent to finance such special schemes. The State Governments and the Union Territories were requested to formulate special employment programmes for both rural and urban job seekers on the basis of certain guide lines given by the Planning Commission as well as the recommendations contained in the Interim Report of the Expert Committee on Unemployment. Proposals have been received from most of the State Governments and Union Territories and have been given approval by the Planning Commission. A statement showing the details of the Schemes is laid on the Table of the House. [*Placed in Library. See No. LT 3319/72.*]

Uranium Corporation of India Ltd.

1401. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether his attention has been drawn to the press advertisement of the Uranium Corporation of India Ltd., Jaduguda, of the 29th June, 1972, which was published in the *Indian Express*, New Delhi, dated the 13th July, 1972, on page 2, in which, *inter alia*, a post of Rubber Liner 'B' was advertised by this Corporation and the requirements prescribed are that the